

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 120
CP No. 24/241-242/JPR/2021
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Mr. Arpit Kumar Jain

...Petitioner

Versus

R R Minetech Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Brij Kishore Sharma, PCS
For the Respondent : Aditya Vijay, Adv.

ORDER

Heard Mr. Brij Kishore Sharma, PCS appearing on behalf of the Petitioner.
Mr. Aditya Vijay, Adv. appearing on behalf of the Respondent. Pleadings are
complete in this matter. List the matter for final arguments on 12.06.2024.

Sdr

(Ashish Verma)
Technical Member

Sdr

(Deep Chandra Joshi)
Judicial Member

May 09, 2024